# GOVERNMENT OF INDIA <br> MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES 

# LOK SABHA <br> UNSTARRED QUESTION NO. 3476 <br> TO BE ANSWERED ON 10.08.2023 

DEVELOPMENT OF TRADITIONAL INDUSTRIES

## 3476.

SHRI RAMCHARAN BOHRA:
Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:
(a) the steps taken under the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) for the development of traditional industries;
(b) the list of industrial groups started under this scheme and the funds allocated under each group, state-wise;
(c) the number of craftsmen and weavers provided assistance under this scheme, particularly in Rajasthan; and
(d) the targeted number of the groups to be established under this scheme and percentage of target achieved so far?

## ANSWER <br> MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a) \& (b): Scheme for Fund for Regeneration of Traditional Industries (SFURTI), a central sector scheme implemented by the Ministry of MSME, focuses on organizing traditional industries and artisans into collectives as manufacturing enterprises for sustainable increase in artisan income. The GoI assistance of up to Rs. 5.00 cr . is provided under the scheme. The traditional sectors covered under SFURTI include textiles, handicrafts, bamboo, agro-processing, honey, khadi, coir, etc. and the funds allocated under each group, state-wise, are annexed as Annexure-I.
(c): As on 31.7.2023, 513 clusters have been approved under SFURTI with a Government of India (GoI) assistance of around Rs. 1332 crores, directly benefitting 3.03 lakh traditional artisans, across the country. In the State of Rajasthan, 34 clusters have been approved with a GoI assistance of around Rs. 8571 Lakhs directly benefitting 18209 artisans.
(d): The scheme guidelines does not specify any groups to be established under this scheme. However, during the FY 2021-22 to FY 2025-26 it is proposed to approve 677 clusters out of which 116 clusters have been approved as on 31.7.2023.

Annexure-I
Annexure referred to in reply to Part (a) \& (b) of Lok Sabha Unstarred Question No. 3476 due for reply on 10.08.2023.

State wise and sector-wise fund allocated (Rs. in Lakhs):

| $\begin{aligned} & \hline \text { S. } \\ & \text { No. } \\ & \hline \end{aligned}$ | State | Agro | Bamboo | Coir | Handicraft | Honey | Khadi | Textile | $\begin{aligned} & \text { Grand } \\ & \text { Total } \end{aligned}$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | Andaman \& Nicobar | 0 | 0 | 249.28 | 0 | 0 | 0 | 0 | 249.28 |
| 2 | Andhra Pradesh | 2250.76 | 0 | 957.82 | 998.68 | 0 | 0 | 195.24 | 4402.5 |
| 3 | Arunachal Pradesh | 396.7 | 0 | 0 | 0 | 0 | 92.58 | 213.28 | 702.56 |
| 4 | Assam | 2620.25 | 0 | 0 | 1363.51 | 0 | 357.77 | 3641.78 | 7983.31 |
| 5 | Bihar | 1371.96 | 0 | 0 | 1063.76 | 0 | 0 | 566.86 | 3002.58 |
| 6 | Chhattisgarh | 144.13 | 344.88 | 0 | 763.19 | 0 | 0 | 145.1 | 1397.3 |
| 7 | Gujarat | 0 | 688.16 | 397.83 | 289.86 | 0 | 0 | 1595.63 | 2971.48 |
| 8 | Haryana | 0 | 0 | 0 | 485.66 | 0 | 0 | 1080.35 | 1566.01 |
| 9 | Himachal Pradesh | 442.284 | 0 | 0 | 317.48 | 0 | 0 | 0 | 759.764 |
| 10 | Jammu \& Kashmir | 0 | 0 | 0 | 0 | 678.8 | 0 | 1359.83 | 2038.63 |
| 11 | Jharkhand | 163.88 | 971.23 | 0 | 2127.56 | 146.45 | 0 | 367.5 | 3776.62 |
| 12 | Karnataka | 1449.85 | 0 | 2908.41 | 1750.52 | 317.87 | 0 | 1535.62 | 7962.27 |
| 13 | Kerala | 531.92 | 0 | 696.61 | 438.01 | 308.43 | 0 | 0 | 1974.97 |
| 14 | Madhya Pradesh | 1671.14 | 2970.34 | 0 | 3280.97 | 0 | 194.98 | 3562.31 | $\begin{array}{r} 11679.7 \\ 4 \end{array}$ |
| 15 | Maharashtra | 2042 | 1084.82 | 298.68 | 1321.65 | 206.16 | 0 | 2121.58 | 7074.89 |
| 16 | Manipur | 4122.08 | 667.78 | 0 | 828.85 | 649.43 | 0 | 1259.09 | 7527.23 |
| 17 | Meghalaya | 1069.14 | 103.76 | 0 | 0 | 0 | 0 | 0 | 1172.90 |
| 18 | Mizoram | 147.66 | 0 | 0 | 0 | 0 | 0 | 0 | 147.66 |
| 19 | Nagaland | 1482.74 | 577.85 | 0 | 119.25 | 0 | 0 | 0 | 2179.84 |
| 20 | Odisha | 11648.09 | 1280.78 | 914.45 | 3514.48 | 922.73 | 0 | 2203.64 | $\begin{array}{r} \hline 20484.1 \\ 7 \end{array}$ |
| 21 | Punjab | 0 | 0 | 0 | 250.75 | 267.32 | 0 | 0 | 518.07 |
| 22 | Rajasthan | 2856.05 | 127.44 | 0 | 3441.866 | 864.74 | 0 | 1281.23 | 8571.33 |
| 23 | Sikkim | 1008.75 | 0 | 0 | 0 | 0 | 0 | 0 | 1008.75 |
| 24 | Tamil Nadu | 967.26 | 0 | 4783.35 | 1330.6 | 216.26 | 0 | 559.25 | 7856.72 |
| 25 | Telangana | 903.44 | 313.47 | 0 | 766.44 | 0 | 0 | 1326.25 | 3309.6 |
| 26 | Tripura | 111.65 | 404.78 | 0 | 0 | 0 | 0 | 0 | 516.43 |
| 27 | Uttar Pradesh | 2083.41 | 0 | 0 | 6126.11 | 853.25 | 0 | $\begin{array}{r} 7181.03 \\ 7 \end{array}$ | $\begin{array}{r} 16243.8 \\ 1 \end{array}$ |
| 28 | Uttarakhand | 831.41 | 0 | 0 | 456.64 | 0 | 0 | 0 | 1288.05 |
| 29 | West Bengal | 710.436 | 0 | 296.86 | 1142.8 | 0 | 0 | 2778.87 | 4928.96 |
| Grand Total |  | 41027.01 | 9535.29 | 11503.29 | 32178.64 | 5431.44 | 645.33 | 32974.4 | 133295.5 |

